

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 44/(MAH)/2013
CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 23.09.2016

NAME OF THE PARTIES: Mr. Prabhat Jhunjhunwala
V/s.
M/s. Unicom Skytech Limited

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	O. P. Jhunjhunwala	Director Resp-No 1	O. P. Jhunjhunwala

Order

C.P. No. 44/397-398/CLB/MAH/2013

1. Director of Respondent No. 1 is present. However, no one is present from the side of the Petitioner.
2. From the records it is evident that the Petitioner is not attending the proceedings and remained absent continuously in the past.
3. The Respondent also placed on records an evidence of service of notice for today's date of hearing. Registry has also issued notice to the Petitioner.
4. Under circumstances one last opportunity is granted to the Petitioner otherwise, in case of non-compliance, the Petition shall be dismissed on the ground of non-prosecution.
5. The Registry is directed to issue show cause notice of final hearing. Communicate the next date of hearing for 28. 11.2016. Respondent Director has duly noted the date.

Dated: 23.09.2016

Sd/-

Shri M.K. Shrawat
Member (Judicial)

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*None present, because wrongly
Posted on Board, the C.P 44/13
is already fixed for hearing
on 23/09/16.*

Sd/-

(MK Shrawat)